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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

Appeal No. 846/KB/2018


Present: Hon'ble Member (J), Shri M.B. Gosavi

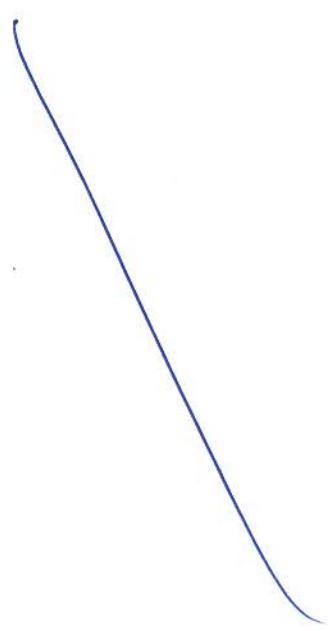
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST AUGUST, 2018, 10:30 A.M

Name of the Company		Green Space Infraprojects Pvt. Ltd. -Vs- ROC, WB	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 HIRENDRA PRAMANIK
- ADVOCATE

CO -

Aug 
21-8-2018



127. 21-08-2018 – Appeal No. 846/KB/2018 – Green Space Infraprojects
Pvt. Ld. Vs. ROC, WB

O R D E R

The Ld. Counsel for the Appellant appeared.

The affidavit of service of notice to the ROC and other statutory authorities
have not been filed.

The Appellant to serve notices and file the affidavit of service by next date.

The mater to come up for further consideration on 05-10-2018.



(MADAN B GOSAVI)

MEMBER(JUDICIAL)